

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 23.11.2020 at 2.45 PM

HEARING

1. Crime 99/2020 ANGPS
2. Crime 239/2020 HPS (Orders)
3. Crime 249/2020 HPS
4. Crime 304/2020 HPS
5. Crl. Misc. 250/2020
6. Crl. Misc. 254/2020
7. Crl. Misc. 255/2020
8. Crl. Misc. 256/2020
9. Crl. Misc. 259/2020
10. Crl. Misc. 264/2020
11. Crl. Misc. 265/2020 (Munisadamma Vs. Tahsildar)
12. Crl. Misc. 266/2020 (Narayana Rao Vs. Tahsildar)
13. Crl. Misc. 271/2020 (Shobha K. & Ors. Tahsildar)
14. Crl. Misc. 272/2020 (Munirathnamma Vs. C.B. Anjinappa)
15. Crl. Misc. 274/2020 (Hussain @ Syed Siraj Vs. CMC)
16. Crl. Misc. 275/2020 (Roopa Vs. Muninarayana)
17. PCR 170/2020 (Ankin Mithra Vs. Satish Vadamodula)
18. PCR 171/2020 (Akkachamma Traders Vs. Al-Razee
Shelters...)
19. CC 803/2020
20. OS 339/2016
21. OS 268/2020 (Sri D.S.M. Advocate)
- JC MATTER**
22. Crime 63/2020 NGPS

Hosakote

Dated: -21.11.2020

Pr. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.